COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 447, 448 & 449 OF 2015 IN DFR NO. 1540 OF 2015

Dated: 17th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. ... Appellant (s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Trusha Jani

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Parichita Chowdhury R-1

<u>ORDER</u>

The leading learned counsel for the Appellant is in personal difficulty and requests for adjournment. Accordingly, list the matter on <u>06.12.2017</u>.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt